

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **12.12.2022** (MONDAY)  
CHENNAI BENCH (VIRTUAL MODE)  
**10.20AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Kanthi Narahari,  
Member (Technical)**

For Judgement

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1	Comp App (AT) (CH) (Ins) No. 260/2021 & IA No. 556 & 557/2021	Mr. Keshav Kantamneni, Ex Managing Director Uniply Industries Ltd. Vs M/s Kishan Chand Suresh Kumar & Anr	Ms. M. Sree Vishwanthini	Ms. Pavithra Venkateswaran- R1 Mr. Vijay Vigneshwar

Copy to:

**By the order of Hon'ble Member (J)**  
**(Chennai Bench)**

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